

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 180/00245/2018
& M.A 180/292/2018

Wednesday, this the 23rd day of January, 2019

CORAM:

Hon'ble Mr. Ashish Kalia, Judicial Member

Renojkumar.K.S
 Aged 30 years, S/o.late V.V.Soman
 Kunneparambil House
 Cherthala P.O
 Cherthala **Applicant**

(By Advocate : None present)

V e r s u s

1. Bharat Sanchar Nigam Limited, represented by the Chief General Manager, Kerala Telecom Circle
 Doorsanchar Bhavan
 P.M.G Junction, Trivandrum – 695 033

2. The Assistant General Manager (Admn)
 Bharat Sanchar Nigam Limited, Office of the General Manager
 Alappuzha
 Telecom District
 Sanchar Bhavan, Pitchu Iyer Junction
 Alappuzha 688 011 **Respondents**

(By Advocate : Mr. V.Santharam)

This application having been heard on 23.1.2019 the Tribunal on the same day delivered the following:

ORDER (ORAL)**Hon'ble Mr. Ashish Kalia, Judicial Member –**

As Mr.B.Pramod, Advocate had relinquished his vakalath, this Tribunal had issued notice to the applicant by registered post on 22.11.2018, but the acknowledgement due card has not been returned yet. Service of notice is deemed as served by invoking the provisions of Central Administrative Tribunal Rules of Practice. It is presumed that the applicant is not interested in prosecuting this matter. Hence, the Original Application and Miscellaneous Application No.180/292/2018 to condone delay are dismissed for non-prosecution. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

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List of Annexures

Annexure A-1 - True copy of the death certificate dated 04.11.2010 issued from the Cherthala municipality

Annexure A-2 - True copy of the application dated 01.03.2012 submitted by the applicant

Annexure A-3 - True copy of the letter dated 21.04.2016 issued by the 2nd respondent

Annexure R1(a) - True copy of the instructions issued by the Ministry of Personnel, Public Grievances & Pension, Department of Personnel and Training, Govt. of India under letter No.14014/6/94-Estt(D) dated 9th October 1998.

Annexure R1(b) - True copy of letter No.273-18/2005-Pers.IV dated 27.6.2007

Annexure R1(c) - True copy of the letter No.268-79/2002-Pers.IV dated 27.12.2006

Annexure R1(d) - True copy of the history sheet of the applicant.

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